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BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 150/2025/EZ

RANJAN KUMAR MITTER TRUSTEE OF SRI AUROBINDO  
SANJEEVANI TRUST AND THE FUTURE FOUNDATION  
SCHOOL

.....APPLICANT(S)

VERSUS

WEST BENGAL POLLUTION CONTROL BOARD & ORS.

.....RESPONDENT(S)

AFFIDAVIT FILED BY RESPONDENT NO. 01, THE WEST  
BENGAL POLLUTION CONTROL BOARD.

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Filed by

DIPANJAN GHOSH  
ADVOCATE  
HIGH COURT AT CALCUTTA

SL. NO. 45. Dt. ~~1~~ 7 OCT 2025



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BENGAL POLLUTION CONTROL BOARD.

**Most Respectfully Sheweth**

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

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01. That, I am the Chief Engineer, West Bengal Pollution Control

Board (hereinafter will be referred to as the `State Board`) and I

am well acquainted with the facts and circumstances of the case.

I have been duly authorized by the Respondent No. 01, to affirm

this Affidavit on its behalf and as such, I am competent to do so.

02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 26.08.2025.

03. That, in compliance to the order passed by the Hon'ble National Green Tribunal, the State Board inspected the alleged reject leather processing unit owned by Alim Molla & Ors., located at Dhap Dhapi 2 Panchayet, Majlish Pukur, Dhap Dhapi, P.S.-Baruipur, Dist.-South 24 Parganas, Pin-743387, on 22.09.2025.

04. That, the following observations were made from the said inspection:

- During inspection it was found that the alleged two reject leather cutting / shavings processing units were not in

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operation. The distance between the two units is almost 100 mtrs.

- Both the units are located beside the village road.
- There are no inhabitants in and around the units and the units are surrounded by agricultural land. No one was found in the said two units.
- First unit has 02 nos. wood fired vatti in which reject leather cutting / shavings are boiled in a large iron cauldron. There is no factory shed.
- The ovens are placed under open sky with no enclosure or air pollution control system.
- Large amount of reject leather cutting/ shavings was found dumped in open space within the unit.
- The unit is surrounded by brick made boundary wall on three sides.
- During inspection the unit was found under lock and key. The rear side is open but access through this side was not possible due to inundated agricultural land. The Inspecting officer of the State Board could make these



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observations from the outside through the different hole/openings in the boundary wall of the unit.

- Second unit has 01 no wood fired vatti and large amount of small cutting reject leathers are found dumping in open space. This unit has no factory shed.
- The oven is placed under open sky with no enclosure or air pollution control system. The representative of the complainant said that they could not trace/identify the owner of the said unit. This unit has no boundary wall.
- Mr. Atanu Halder, the representative of the complainant informed that he has learnt from the local residents that this boiled reject leather is used as organic manure. It seems that the source of rejected leather is leather processing units.

05. That, the following remarks were made by the Inspection team from the said inspection:

This is an unauthorised activity. The process is air polluting in nature and there is also possibility of contaminated runoff from the units affecting the surrounding areas during monsoon. Such processing of reject leather cutting/shavings is environmentally

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harmful and therefore may not be permitted. Necessary action may be taken against the units.

Copy of the Inspection Report of the State Board is annexed herewith and marked with letter "R".

06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

*Swarup Kumar Maudsl*  
DEPONENT



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## VERIFICATION

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

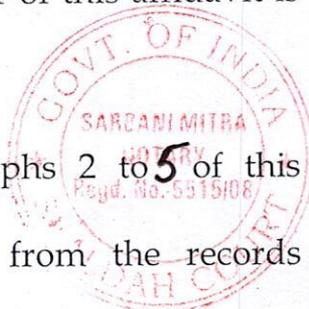
*Swarup Kumar Mandal*  
DEPONENT

Identified and corrected by me  
Advocate *D. F. Ghosh*  
WBPCB

Solemnly Affirmed &  
Declared Before Me  
On Identification By.....

*[Signature]*  
SARBANI MITRA  
NOTARY  
Regd. No.- 5515/08  
Mob.- 8777309777

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## INSPECTION REPORT

<b>Reference</b>	Order of Hon'ble NGT in the matter of O.A. No. 150/2025/EZ dated 26.08.2025 [Ranjan Kumar Mitter trustee of Sri Aurobinda Sanjeevani Trust and the Future Foundation School Vs West Bengal Pollution Control Board & Ors.]
<b>Name of the Industry</b>	Reject leather processing unit owned by Alim Molla & Ors.
<b>Address</b>	Dhap Dhapi 2 Panchayet, Majlish Pukur, Dhap Dhapi, P.S.-Baruipur, Dist.-South 24 Parganas, Pin-743387
<b>Local Body/Authority</b>	Dhap Dhapi 2 Gram Panchayet
<b>Date of inspection</b>	22.09.2025
<b>Inspecting officers</b>	Sri Chayan Gayen, AEE, WBPCB.
<b>Persons met during inspection</b>	Mr. Atanu Halder, office co-ordinator of "AUMORTO" on behalf of Mr. Rajib Kundu, complainant.

**About the complaint:** The allegation of the applicant is that the respondent no 5 has started reject leather processing units and spreading foul smell in the surroundings. Aumorto, an old age home and a sports ground of Future Foundation School are located within 1 km from the alleged units. Both the institutes are under the control of "Sri Aurobinda Institute of Culture" and located at uttarbhag, P.O.-Brindakhali, P.S.-Baruipur, Dist.-South 24 Parganas, Pin -743387 under Brindakhali Gram Panchayet. The representative of the complainant claims that they and also senior residents of Aumorto are suffering due to bad odour generated from the processing of reject leather.

**Observation:** During inspection it was found that the alleged two reject leather cutting / shavings processing units were not in operation. The distance between the two units is almost 100 mtrs. Both the units are located beside the village road. There are no inhabitants in and around the units and the units are surrounded by agricultural land. No one was found in the said two units.

First unit has 02 nos. wood fired vatti in which reject leather cutting / shavings are boiled in a large iron cauldron. There is no factory shed. The ovens are placed under open sky with no enclosure or air pollution control system. Large amount of reject leather cutting/ shavings was found dumped in open space within the unit. The unit is surrounded by brick made boundary wall on three side. During inspection the unit was found under lock & key. The rear side is open but access through this side was not possible due to inundated agricultural land. The undersigned could make these observations from the outside through the different hole/openings in the boundary wall of the unit. As informed by representative of the complainant, this unit is operated by Alim Molla.

Second unit has 01 no wood fired vatti and large amount of small cutting reject leathers are found dumping in open space. This unit has no factory shed. The oven is placed under open sky with no enclosure or air pollution control system. The representative of the complainant said that they could not trace/identify the owner of the said unit. This unit has no boundary wall.

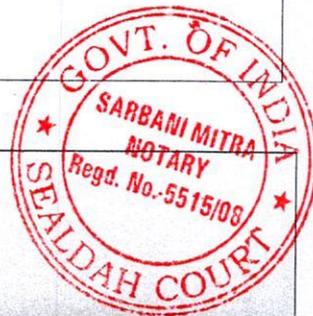
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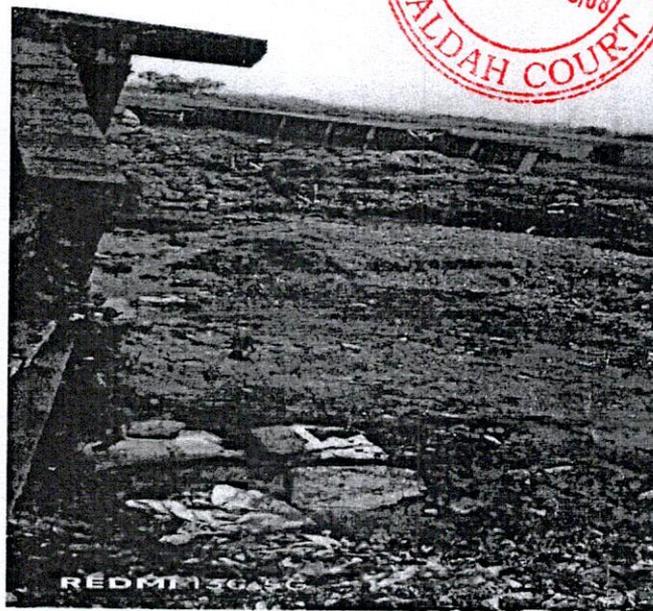
**Remarks:** This is an unauthorised activity. The process is air polluting in nature and there is also possibility of contaminated runoff from the units affecting the surrounding areas during monsoon. Such processing of reject leather cutting/shavings is environmentally harmful and therefore may not be permitted.

Necessary action may be taken against the units.

Some photographs were taken during inspection on 22.09.2025



1<sup>st</sup> unit with 02 nos. vatti



Reject leather dumped within 1<sup>st</sup> unit



2<sup>nd</sup> unit with 01 no. vatti



Reject leather dumped within 2<sup>nd</sup> unit

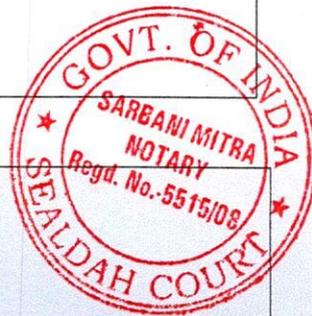
*Chayan*  
*21/09/25*

Sri Chayan Gayen, AEE, Salt Lake RO, WBPCB

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1<sup>st</sup> unit with 02 nos. vatti

Reject leather dumped within 1<sup>st</sup> unit



2<sup>nd</sup> unit with 01 no. vatti

Reject leather dumped within 2<sup>nd</sup> unit

Sri Chayan Gayen, AEE, Salt Lake RO, WBPCB

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